

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 28

CP(IB) No. 10/Chd/Hry/2020

Under Section 9, IBC 2016

In the matter of:-

Pierian Services Private Limited

...Petitioner/ Operational Creditor

Vs.

GEMS Education Solutions India Private Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Ayush Kaul, proxy counsel for Mr. Animesh Sharma, Advocate for the petitioner/ operational creditor.
Mr. Akshay Sharma, proxy counsel for Mr. Puneet Sharma, Advocate for the respondent/ corporate debtor.

Written submissions have been filed by learned counsel for the respondent/ corporate debtor vide Diary No. 010/4 dated 01.02.2023. The same are taken on record. It is stated by learned proxy counsel for the petitioner that checklist under Section 9 has been e-filed. Let the hard copy of the same be filed during the course of the day. List the matter for arguments on 01.05.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

March 15, 2023
SM

-sd-
(Harnam Singh Thakur)
Member (Judicial)